

Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

(Amount in ₹)

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	26,40,82,811.90	1	26,40,82,811.90	-----	-----	-----	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	01,93,70,000.00	1	01,93,70,000.00	-	-	-	4	
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	-	-	-	6	
7	Operational creditors (Government Dues)	1	29,791.00	1	29,791.00	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	3	3,60,92,880.00	3	3,60,47,864.00	-	-	-	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	06,15,68,957.53	1	06,15,68,957.53	-	-	-	9	
Total		7	38,11,44,440.43	7	38,10,99,424.43	-----	-----	-----		

Annexure-1

Name of the corporate debtor: REDHU FARMS PVT LTD ; Date of commencement of CIRP: 30.03.2023 ; List of creditors as on: 07.04.2026

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure-2

Name of the corporate debtor : REDHU FARMS PVT LIMITED Date of commencement of CIRP:30.03.2023 ; List of creditors as on:07.04.2026

List of unsecured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any		
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC							
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 3

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED; Date of commencement of CIRP 30.03.2023; List of creditors as on: 07.04.2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of Baroda	AAACB1534F	09.05.2023	26,40,82,811.90	26,40,82,811.90	Financial Debt	26,40,82,811.90	26,40,82,811.90	No	100	---	---	-	-	-

Annexure – 4

Name of the corporate debtor REDHU FARMS PRIVATE LIMITED ; Date of commencement of CIRP:30.03.2023 ; List of creditors as on: 07.04.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
	Baljit Singh	946134495492	06.05.2023	01,93,70,000.00	01,93,70,000.00	Debt	---	YES	---	---	---	--	--	Guarantor

Annexure – 5

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED ; Date of commencement of CIRP:30.03.2023; List of creditors as on ; 07.04.2026

List of operational creditors (Workmen)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of work man	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% voting share in CoC, if applicable					
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 6

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED ; Date of commencement of CIRP: 30.03.2023 ; List of creditors as on: 07.04.2026

List of operational creditors (Employees)

(Amount in ₹)

Sl. No.	Name of authorised representative, if any	Name of employee	Identification No.	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
-	-	-	-	-	-	-	-	-	-	-	-	-	-	-

Annexure – 7

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED ; Date of commencement of CIRP: 30.03.2023 ; List of creditors as on:07.04.2026

List of operational creditors (Government dues)

(Amount in ₹)

Sl. No.	Details of Claimant			Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No.	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC, if applicable					
1	IT	GOV	Gov	09.06.2023	29,791.00	29,791.00	IT claim	-----	-----	NO	-NA-	NA	NA	NA	NA	Claim revised per ITAT order

Annexure – 8

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED ; Date of commencement of CIRP: 30.03.2023 ; List of creditors as on: 07.04.2026

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Aviagen India Poultry Breeding Company Pvt Ltd	U01222TZ2007 FTC016577	11.04.2023	35160725.00	35115709.00	Trade creditor	-	-	-	-	-	-	45,016.00	-	Applicant
2	R R SINGLA (CA)	086612 AECPS0497K	06.05.2023	342750.00	342750.00	S Auditor	-	-	YES	-	-	-	-	-	
3	Advanced India Nutreints India	U15490PN2009PT C135079	08.06.2023	589405.00	589405.00	creditor	-	-	---	---	--	--	--	--	--
		TOTAL		3,60,92,880.00	3,60,47,864.00								45,016.00		

Annexure – 9

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED ; Date of commencement of CIRP: 30.03.2023 ; List of creditors as on: 07.04.2026

List of other creditors (Other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	Lakshya Health Food Private Limited	U15203HR2016 PTC057810	13.04.2023	06,15,68,957.53	06,15,68,957.53	creditor	-	-	YES	-	-	--	-	-